### GOVERNMENT OF INDIA MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS (DEPARTMENT OF PERSONNEL AND TRAINING)

## RAJYA SABHA UNSTARRED QUESTION NO. 135 (TO BE ANSWERED ON 20.07.2023)

### STATUS OF SC/ST/OBC/EWS/GEN VACANCIES IN DIFFERENT MINISTRIES AND PSUS

#### 135 # SHRI SUSHIL KUMAR MODI:

Will the **PRIME MINISTER** be pleased to state:

- (a) the Ministry/PSU-wise status of SC/ST/OBC/EWS/Gen vacancies in various Ministries and PSUs of the Government of India;
- (b) the status of vacancies in Central PSU's in 2014 and 2023, PSU-wise;
- (c) the number of appointments targeted under 'mission recruitment' and the number of appointments that have been made under SC/ST/OBC/EVS/Gen categories, Ministry/PSU wise so far; and
- (d) the number of contractual and daily-wage employees enagaged with different Ministries/PSUs and whether there is any provision of reservation for contractual and daily wage workers, if not, the reasons therefor?

#### **ANSWER**

# MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE (DR. JITENDRA SINGH)

- (a) to (c): Department of Personnel & Training (DoPT) has collected data on filling of backlog reserved vacancies for Scheduled Castes (SCs), Scheduled Tribes (STs) and Other Backward Classes (OBCs) for the years from 2016 to 2021 with ten Ministries/Departments, having more than 90% of the employees of Central Government, which includes data from attached/subordinate offices. Central Public Sector Enterprises. These etc. Ministries/Departments include (i) Atomic Energy (ii) Defence (iii) Defence Production (iv) Financial Services (v) Posts (vi) Revenue (vii) Home Affairs (viii) Education (ix) Housing & Urban Affairs, and (x) Railways. For the year 2022, 20 Ministries/Departments of the Central Government have uploaded data online on backlog reserved vacancies. As per the data received, 2.87 lakh backlog reserved vacancies for SC, ST and OBC have been filled from 2016 to 2022.
- (d): Rules 177 to 206 of the General Financial Rules, 2017 (GFR 2017), which have been issued by Ministry of Finance, allow the Ministries/Departments of the Government of India to hire 'Consulting Services' such as external professionals, consultancy firms, consultants or 'Non-Consulting Services' such as hiring of vehicles, outsourcing of building facilities management, security, photocopier services, office errand services, etc. in the interest of economy and efficiency. The firms to which such services are outsourced are private sector firms and the personnel engaged in such services are the employees of these private sector firms.

The Apex Industry Associations have prepared Voluntary Code of Conduct (VCC) for their member companies centered around education, employability, entrepreneurship and employment to achieve inclusion. Measures undertaken by the members of Industry Associations to ensure inclusive employment opportunities, inter-alia, include scholarships, vocational training, entrepreneurship development programmes, coaching etc.

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